

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

15.

**C.P. (IB)/299(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.02.2024**

NAME OF THE PARTIES:

State Bank Of India  
Vs  
Ashwini Chavan

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Sagar Dhakane, Ld. Counsel present. Mr. Mitali Bhat Ld. Counsel for the Resolution Professional present.
2. Counsel for the Financial Creditor reported that main Company Petition against the principal borrower is pending before Court-3 of Mumbai Bench. Registry is directed to take steps to pass appropriate order for transferring of this petition to Court-III.
3. List this matter for hearing on **13.03.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)